

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 2418**  
ANSWERED ON 22.03.2023

**National Literacy Rate**

**2418 Shri Ayodhya Rami Reddy Alla:**

Will the Minister of *Education* be pleased to state:

(a) despite the significant results that National Literacy Rate campaigns brought about, 34 per cent of the non-literates in the age group of 15 and above throughout the world belong specifically from India, what are the measures being taken by the Ministry to address this issue;

(b) the steps being taken by Government to address gender inequality in the regions where citizens focussing more on the education of Savarna class men; and

(c) the details of amount of funds allocated and utilised under the National Education Mission, State-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SMT. ANNPURNA DEVI)

(a) In order to improve the literacy rate in India among the **age group of 15 years and above:**

A Centrally Sponsored Scheme of Adult Education namely “Saakshar Bharat” was implemented in the rural areas of 404 districts in 26 States and one UT, that had adult female literacy rate of 50 percent and below as per Census 2001, including left wing extremism affected districts, irrespective of their literacy rates, with special focus on women and other disadvantaged groups from 2009-10 to 2017-18.

The four broad objectives of Saakshar Bharat viz. (i) Impart functional literacy and numeracy to non-literate and non-numerate adults; (ii) Enable the neo-literate adults to continue their learning beyond basic literacy and acquire equivalency to formal educational system; (iii) Impart non and neo-literates relevant skill development programmes to improve their earning and living conditions; (iv) Promote a learning society by providing opportunities to neo literate adults for continuing education. During the implementation of Saakshar Bharat scheme, against the overall target of making 7.00 crore adult non-literates as literates, around 7.64 crore learners (Female: 5.38 crore and Male: 2.26 crore) having passed the biannual Basic Literacy Assessment Tests, conducted by National Institute of Open Schooling (NIOS) between August, 2010 to March, 2018, were certified as literates.

A Centrally Sponsored Scheme of Adult Education, “Padhna Likhna Abhiyaan” (PLA), was implemented in the Country during the financial year 2020-21, with a target of making 48.16 lakh adult non-literates in the age group of 15 years and above as literates. Due to COVID-19 Pandemic, the implementation period of the PLA Scheme was extended upto 31.03.2022. During the implementation of the PLA Scheme, around 36.04 lakh learners appeared in the Assessment Test/Promotion process in 30 States/UTs of the country. Recently, on 25.01.2023, NIOS has declared the results in respect of 12 States/UTs and a total of 19.53 lakh adult learners appeared for assessment tests and out of which 16.91 lakh learners have been certified as literates.

The Union of India has approved a new Centrally Sponsored Scheme, namely, “New India Literacy Programme (NILP)” to align with the National Education Policy 2020 and to support all the States and Union Territories in promoting literacy among non-literate and non-numerate adults of the age group of **15 years and above** across the country covering 5.00 crore learners under Foundational Literacy and Numeracy of the scheme with a financial outlay of Rs.1037.90 crore including Central share of Rs.700.00 crore and State share of Rs.337.90 crore during the implementation period from 2022-23 to 2026-27.

The scheme has five components, namely;

- (i) Foundational Literacy and Numeracy,
- (ii) Critical Life Skills (which include, financial literacy, digital literacy, legal literacy, healthcare and awareness, childcare and education, family welfare, etc.),
- (iii) Basic Education [includes preparatory (classes 3 - 5), middle (classes 6- 8), and secondary stage (classes 9-12) equivalency],
- (iv) Vocational Skills Development (Skill development will be a part of the continuous learning process for neo-literates to obtain local employment),
- (v) Continuing Education (This includes engaging holistic adult education courses in arts, sciences, technology, culture, sports, recreation, as well as other topics of interest or use to local learners).

(b) Department of School Education and Literacy (DoSEL), Ministry of Education is implementing the scheme of Samagra Shiksha, a centrally sponsored scheme, effective from 2018-19, for universalization of quality education throughout the country in coordination with the States and UTs. Bridging **gender and social category gaps** at all levels of school education is one of the major objectives of the Samagra Shiksha.

In order to ensure greater participation of girls in schools and to reduce drop-out rate of girls, various interventions have been targeted under Samagra Shiksha which include opening of schools in the neighbourhood as defined by the State, provision of free text-books & uniforms to girls up to Class VIII, provision of gender segregated toilets in all schools, teachers' sensitization programmes to promote girls' participation, provision for self-defence training for the girls from classes VI to XII, stipend to CWSN girls from class I to Class XII, construction of residential quarters for teachers in remote/hilly areas/in areas with difficult terrain, vocationalization of secondary education, special projects for equity such as life skills, awareness programmes, incinerators, sanitary pad vending machines.

In addition, to reduce gender gaps at all levels of school education, there is a provision of Kasturba Gandhi Balika Vidyalayas sanctioned in Educationally Backward Blocks under Samagra Shiksha, which are residential schools from class VI to XII for girls belonging to disadvantaged groups such as SC, ST, OBC, Minority and Below Poverty Line. As on 31.12.2022, a total of 4996 KGBVs are operational with the enrolment of 6.77 lakh girls.

Under the scheme, the school education treats holistically, without segmentation from pre-primary to class XII and is in accordance with Sustainable Development Goal for Education (SDG-4).

The Scheme has now been aligned with the recommendations of the National Education Policy (NEP) 2020 and aims to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process.

Under Samagra Shiksha, since 2021-22, financial assistance upto Rs.2000 per annum is being provided for supporting Out of School Children (OoSC) of age group of 16-19 years, belonging to socio economically disadvantaged groups, for completing their education through NIOS/SIOS, for accessing course materials and certification.

(c) The details of amount of funds allocated and utilised under the National Education Mission, State-wise are at **Annexure-I**.

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**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2418 FOR 22.03.2023 ASKED BY SHRI AYODHYA RAMI REDDY ALLA, HONOURABLE MP REGARDING “NATIONAL LITERACY RATE”.**

**The State-wise funds allocated and utilised under the National Education Mission**

| S. No. | Name of the State/UT                 | Amount of Rupees in Lakh   |   |  |   |  |   |
|--------|--------------------------------------|--|---|--|---|--|---|
|        |                                      | Amount of Funds Allocated/ Released under Saakshar Bharat Scheme | Amount of Funds Utilised/ Expenditure Incurred by States/UTs under Saakshar Bharat Scheme | Amount of Funds Allocated/ Released under Samagra Shiksha Scheme | Amount of Funds Utilised/ Expenditure Incurred by States/UTs under Samagra Shiksha Scheme | Total Amount of Funds Allocated/ Released under National Education Mission | Total Amount of Funds Utilised/ Expenditure Incurred by States/UTs under National Education Mission |
| 1      | 2                                    | 3  | 4   | 5  | 6   | 7  | 8   |
| 1      | Andaman & Nicobar Islands            | 0.00   | 0.00  | 16,249.42  | 17,170.68   | 16,249.42  | 17,170.68   |
| 2      | Andhra Pradesh                       | 31,030.64  | 30,418.41   | 4,43,109.90  | 4,14,729.62   | 4,74,140.54  | 4,45,148.03   |
| 3      | Arunachal Pradesh                    | 6,991.10   | 7,155.79  | 1,54,956.10  | 1,44,507.17   | 1,61,947.20  | 1,51,662.95   |
| 4      | Assam                                | 7,192.13   | 7,121.96  | 7,23,038.09  | 7,29,747.23   | 7,30,230.22  | 7,36,869.20   |
| 5      | Bihar                                | 27,488.94  | 26,577.22   | 14,41,527.21   | 15,16,248.76  | 14,69,016.15   | 15,42,825.98  |
| 6      | Chandigarh                           | 0.00   | 0.00  | 39,908.28  | 40,077.16   | 39,908.28  | 40,077.16   |
| 7      | Chhattisgarh                         | 24,352.12  | 25,099.21   | 3,06,745.12  | 3,25,931.73   | 3,31,097.24  | 3,51,030.94   |
| 8      | Dadra & Nagar Haveli and Daman & Diu | 47.07  | 21.55   | 19,748.95  | 19,529.62   | 19,796.02  | 19,551.17   |
| 9      | Delhi                                | 0.00   | 0.00  | 91,388.20  | 73,734.10   | 91,388.20  | 73,734.10   |
| 10     | Goa                                  | 0.00   | 0.00  | 7,030.23   | 7,127.39  | 7,030.23   | 7,127.39  |
| 11     | Gujarat                              | 6,324.35   | 5,804.75  | 4,48,755.34  | 4,76,826.89   | 4,55,079.69  | 4,82,631.64   |
| 12     | Haryana                              | 5,406.69   | 5,138.25  | 2,70,528.93  | 2,86,255.81   | 2,75,935.62  | 2,91,394.06   |
| 13     | Himachal Pradesh                     | 804.87   | 847.69  | 1,99,788.91  | 1,89,101.13   | 2,00,593.78  | 1,89,948.82   |
| 14     | Jammu & Kashmir                      | 4,809.50   | 4,887.75  | 3,71,760.57  | 3,99,694.12   | 3,76,570.07  | 4,04,581.87   |
| 15     | Jharkhand                            | 8,818.38   | 8,593.93  | 4,06,339.89  | 4,38,018.78   | 4,15,158.27  | 4,46,612.71   |
| 16     | Karnataka                            | 15,770.37  | 15,190.29   | 3,00,465.52  | 3,26,304.52   | 3,16,235.89  | 3,41,494.81   |
| 17     | Kerala                               | 0.00   | 0.00  | 1,04,626.65  | 1,10,562.37   | 1,04,626.65  | 1,10,562.37   |
| 18     | Ladakh                               | 0.00   | 0.00  | 15,671.11  | 14,453.09   | 15,671.11  | 14,453.09   |
| 19     | Lakshadweep                          | 0.00   | 0.00  | 1,896.94   | 1,659.07  | 1,896.94   | 1,659.07  |
| 20     | Madhya Pradesh                       | 16,347.78  | 17,446.07   | 11,69,098.90   | 10,66,961.98  | 11,85,446.68   | 10,84,408.05  |
| 21     | Maharashtra                          | 7,431.62   | 11,175.66   | 3,42,558.32  | 3,28,539.83   | 3,49,989.94  | 3,39,715.49   |
| 22     | Manipur                              | 1,413.18   | 1,507.21  | 1,20,013.51  | 1,24,379.49   | 1,21,426.69  | 1,25,886.70   |
| 23     | Meghalaya                            | 588.82   | 494.34  | 1,38,857.58  | 1,69,823.75   | 1,39,446.40  | 1,70,318.10   |
| 24     | Mizoram                              | 0.00   | 0.00  | 82,535.04  | 75,557.40   | 82,535.04  | 75,557.40   |
| 25     | Nagaland                             | 1,272.62   | 1,160.87  | 90,946.49  | 86,686.34   | 92,219.11  | 87,847.21   |
| 26     | Odisha                               | 3,918.40   | 3,098.11  | 6,85,552.96  | 7,35,358.93   | 6,89,471.36  | 7,38,457.04   |
| 27     | Puducherry                           | 0.00   | 0.00  | 4,743.07   | 5,569.76  | 4,743.07   | 5,569.76  |
| 28     | Punjab                               | 1,561.33   | 0.00  | 2,34,062.28  | 2,68,020.51   | 2,35,623.61  | 2,68,020.51   |
| 29     | Rajasthan                            | 21,129.30  | 23,240.90   | 12,00,390.43   | 10,88,283.06  | 12,21,519.73   | 11,11,523.96  |
| 30     | Sikkim                               | 212.36   | 213.71  | 40,950.60  | 42,192.97   | 41,162.96  | 42,406.68   |
| 31     | Tamil Nadu                           | 9,088.60   | 8,932.43  | 7,88,536.04  | 7,68,717.88   | 7,97,624.64  | 7,77,650.31   |
| 32     | Telangana                            | 28,291.54  | 25,618.74   | 3,16,494.65  | 3,38,838.83   | 3,44,786.19  | 3,64,457.57   |
| 33     | Tripura                              | 279.04   | 304.49  | 1,35,030.14  | 1,20,257.60   | 1,35,309.18  | 1,20,562.10   |
| 34     | Uttar Pradesh                        | 41,652.46  | 39,160.30   | 18,34,573.71   | 17,37,912.47  | 18,76,226.17   | 17,77,072.77  |
| 35     | Uttarakhand                          | 8,181.57   | 8,650.53  | 2,22,152.28  | 2,25,918.99   | 2,30,333.85  | 2,34,569.52   |
| 36     | West Bengal                          | 7,096.94   | 6,875.98  | 6,26,153.84  | 6,47,317.51   | 6,33,250.78  | 6,54,193.48   |
|        | <b>Total</b>                         | <b>2,87,501.72</b>   | <b>2,84,736.14</b>  | <b>1,33,96,185.20</b>  | <b>1,33,62,016.57</b>   | <b>1,36,83,686.92</b>  | <b>1,36,46,752.70</b>   |

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